

GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs.
 (Establishment Section) **Civil Secretariat,**
 Srinagar/Jammu

Subject : Final Selection list of the candidates for the post of Junior Assistant, District Cadre Kathua, Department of Law, Justice and Parliamentary Affairs, advertised vide Notification No. 02 of 2021 dated 26.03.2021.

NOTICE

The following candidate who has been recommended by the by the J&K Services Selection Board for the appointment to the post of Junior Assistant (advertised vide Notification No. 02 of 2021 dated 26.03.2021) pursuant to **letter No. JKSSB-PLAN/25/2022-03(E-7069680) dated 07.07.2023**, is hereby directed to submit his e-mail ID and contact number details in the Establishment Section of the Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Jammu/Srinagar *in person or on the email-ID: lawdepartment4455@gmail.com* within a period of twenty one days positively for uploading the same on the Employee Verification System (EVS), failing which it shall be presumed that he is not willing to take up his appointment as Junior Assistant in the Department of Law, Justice and Parliamentary Affairs and shall forfeit the right of appointment without any further notice :

S.No.	Name of the Candidate	Parentage	Address	Selection Category
1.	Rakesh Badghal	Roop Lal	Khatrial, Marhee, Kathua	SC

Senior Law Officer
Department of Law, Justice and PA

No. LAW-Estt/52/2023-10(Part-1)

Dated: 02 -08-2023

Copy to the :

1. Principal Secretary to Hon'ble Lieutenant Governor, J&K Raj Bhawan, Jammu/ Srinagar.
2. Commissioner Secretary to Government, General Administration Department.
3. Director Information, J&K with the request to publish the notice in two leading dailies of Jammu and Kashmir province.
4. Secretary, J&K Services Selection Board.
5. Private Secretary to Chief Secretary, J&K for information of the Chief Secretary.
6. Private Secretary to Secretary to Government, Department of Law, Justice and PA for information of the Secretary.
7. Incharge Website, Department of Law, Justice and Parliamentary Affairs.
8. Concerned file.